

HIGH COURT OF KARNATAKA, BENGALURU
NOTIFICATION NO: HCBB – 76 / 2020
DATED 13TH APRIL 2020
COMMON NOTIFICATION FOR PRINCIPAL SEAT AT BENGALURU
AND BENCHES AT DHARWAD AND KALABURAGI

High Court of Karnataka will remain closed for the period from Wednesday the 15th April 2020 to Thursday the 30th April 2020 (Both days inclusive). This period shall be treated as the closure of the Courts for the purpose of Section 4 of the Limitation Act, 1963.

Matters involving extreme urgency at Principal Seat at Bengaluru and Benches at Dharwad as well as Kalaburagi will be heard by Video Conferencing on Thursday 16th April, Tuesday the 21st April, Thursday the 24th April and Tuesday the 28th April 2020 at 11.00 A.M. or on such other day as may be directed by Hon'ble the Chief Justice. The listing and e-filing will be in terms of the notification dated 7th April 2020. The procedure for e-filing has already been notified. No conventional filing is permitted during the period of closure.

During the closure period, no members of Bar or their Registered Clerks will be permitted to do the rectification of office objections in the matters which are already filed. Only for payment of process fee, entry will be allowed on the aforesaid dates which are notified for Video Conference hearings between 11.00 AM to 12.30 PM. This direction will apply to Principal Seat at Bengaluru as well as Benches at Dharwad and Kalaburagi.

Only those members of the Bar and their Registered Clerks who have moved the memos, will be allowed to enter the High Court premises during the closure period only on the days aforementioned only for payment of process fee.

From Wednesday 15th April till Thursday 30th April 2020 (both days inclusive), the High Court and its offices shall remain closed except to the extent mentioned above.

The members of the Bar and Parties in person shall take a note of the order of the Apex Court dated 23rd March 2020 in suo-moto Writ Petition (Civil) No. 3/2020 regarding extension of period of Limitation for all Court proceedings.

By Order of Hon'ble The Chief Justice,

Date: 13.04.2020

**Sd/-
Registrar (Judicial)**